

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: October 4, 2006**

**No. 1622 /DR(S)/2006**

Pursuant to Government Notification No. U.O. 77/ VI-Pu-9-06-216/75 Nyay-2 dated 14.9.2006 Sri **Hari Nath Prasad Agarwal**, Additional District & Sessions Judge, Lucknow is appointed/ posted as Special Judge, Anti-Corruption (West), Lucknow in the vacant court.

BY ORDER OF THE COURT,

Sd/-

**(SWATANTRA SINGH)**  
**REGISTRAR GENERAL**

**No. 238 / DR (S)/ 2006, Dated: Allahabad: October 4, 2006.**

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
6. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
7. The District & Sessions Judges, Lucknow, Bareilly, Budaun, Shahjahanpur, Pilibhit, Unnao, Raebareli, Sitapur, Hardoi, Kheri, Faizabad, Ambedkarnagar, Bahraich, Shrawasti, Gonda, Balrampur, Sultanpur, Pratapgarh, Barabanki, Farrukhabad, Etawah, Auraiya, Allahabad, Kannauj, Kaushambi, Fatehpur, Jhansi, Lalitpur, Jalaun, Chitrakoot, Varanasi, Bhadohi, Sant Kabir Nagar, Mirzapur, Sonbhadra, Jaunpur, Ballia, Ghazipur, Gorakhpur, Maharajganj, Basti, Siddharth Nagar, Azamgarh, Deoria, Mau & Kushinagar,(Information available on E-mail).

The Officer mentioned above shall hand over charge from the present post and proceed to take over charge of his new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. Sri **Hari Nath Prasad Agarwal**, Additional District & Sessions Judge, Lucknow.

You shall hand over charge from the present post and proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

9. The Publication Secretary, U.P. Judicial Services Association Office, A-1,River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.

12. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
13. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
14. P.S. to Hon'ble Administrative Judges, Lucknow, Bareilly, Budaun, Shahjahanpur, Pilibhit, Unnao, Raebareli, Sitapur, Hardoi, Kheri, Faizabad, Ambedkarnagar, Bahraich, Shrawasti, Gonda, Balrampur, Sultanpur, Pratapgarh, Barabanki, Farrukhabad, Etawah, Auraiya, Allahabad, Kannauj, Kaushambi, Fatehpur, Jhansi, Lalitpur, Jalaun, Chitrakoot, Varanasi, Bhadohi, Sant Kabir Nagar, Mirzapur, Sonbhadra, Jaunpur, Ballia, Ghazipur, Gorakhpur, Maharajganj, Basti, Siddharth Nagar, Azamgarh, Deoria, Mau & Kushinagar (Information available on E-mail).

**BY ORDER OF THE COURT.**

**Sd/-  
(K.K.RANJAN)  
DEPUTY REGISTRAR (SERVICES)**